Annexure-7

Name of the corporate debtor: Rolta Defence Technology Systems Private Limited; Date of commencement of CIRP: 02-11-2023; List of creditors as on: 29-02-2024

List of operational creditors (Government Dues)

Amount (In Rs.)

| Sl. No. | Details of Claimant | | Details of Claim received | | Details of claim admitted | | | | Amount of | Amount of | Amount of | Amount of | |
|---|---------------------|------------|---------------------------|-----------------|---------------------------|--------------------|---------|---|---------------------|-----------|-----------------------------|-----------|---------------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | related | % of Voting share in CoC, if applicable | contingent claim | , | claim under verification | | Remarks , if any |
| | | | | | | | | | | | | | |
| 1 EPFO - Kandivali | | | 17.11.2023 | 2,78,56,639 | 2,78,56,639 | Unsecure | NIL | NIL | - | - | - | - | |
| 2 The Assistant Commissioner of Income Tax | | 07.11.2023 | 33,24,40,00,100 | 33,24,40,00,100 | Unsecure | NIL | NIL | - | - | - | - | | |
| 3 State Tax Officer, Govandi_701, Department of GST | | 31.01.2024 | 97,59,774 | 97,59,774 | Unsecure | NIL | NIL | - | - | - | - | | |
| TOTAL | | | 33 28 16 16 513 | 33.28.16.16.513 | | | | _ | _ | _ | _ | | |